

ITEM NO.18  
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 875-876/2020

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BINNU SRIVASTAVA ALIAS PAWAN SRIVASTAVA & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.96288/2020-CONDONATION OF DELAY  
IN FILING and IA No.96291/2020-EXEMPTION FROM FILING O.T. )

Date : 19-03-2021 These appeals were called on for hearing today.

For Appellant(s) Mrs. Rachna Gupta, AOR

For Respondent(s) Mr. P. K. Jain, AOR

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE  
COURT MADE THE FOLLOWING  
O R D E R

Records are still awaited from the concerned courts. Issue  
reminder for the same.

List the matter on 11.05.2021.

(RB)

RAJIV KALRA  
Registrar